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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

D.A.No.1399/89

New Delhi this the 7th day of April, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member (A).

1. Shri K.M. Mathur,
S/o Late Shri B.N. Lal Mathur,
R/o R-14/160 - Raj Nagar,
Ghaziabad (U.P.)
2. Shri Surendra Prashad Khatri,
S/o Late Shri K.L. Khatri,
R/o KF-102, Kavi Nagar,
Ghaziabad.
3. Dr. G.P. Garg,
S/o Shri B.P. Garg,
R/o Prakash Bhawan,
New Gate, 75,
Teliwara Street,
Ghaziabad.
4. Shri Sheesh Pal Singh,
S/o Late Shri Jwala Singh,
R/o 549, Kamla Nehru Nagar
Ghaziabad.
5. Shri Atul Kumar Gupta,
S/o Late Shri Y.V. Gupta,
R/o Nai Basti, Ghaziabad.
6. Shri I.J. Sehgal,
S/o Shri M.L. Sehgal,
R/o SB 169, Shastri Nagar,
Ghaziabad.
7. Dr. (Mrs.) Sangita Khanna,
D/o Dr. K.K. Khanna,
R/o KK-5, Kavi Nagar,
Ghaziabad.
8. Shri Lalit Kumar,
S/o Shri Budh Ram,
R/o 259, Rampuri, Bhoor,
Ghaziabad.
9. Shri R.K. Sharma,
S/o Shri Kesho Sharma,
R/o 184, Kamal Nehru Nagar,
Ghaziabad.
10. Shri Vinod Kumar, Tamta,
S/o Shri L.P. Tamta,
R/o C/o Shri R.P. Tamta,
L-1-466 Kalkaji,
New Delhi.
11. Shri Sukh Pal Singh,
S/o Shri Reoti Prashad,
R/o C/o HO Ram Hevet Shibban Puri,
Ghaziabad.

12. Shri Harvindra Singh,
S/o Shri Sardar Shiam Singh,
R/o 17 Kamla Nehru Nagar,
Ghaziabad.

13. Shri R.K. Goyal,
S/o Shri P.C. Goyal,
R/o C-142,
Shastri Nagar,
Ghaziabad.

14. Shri Kanwar Pal Singh,
S/o Shobha Ram,
R/o 473, Kamla Nehru Nagar,
Ghaziabad.

15. Shri M.M. Saran,
S/o Shri B.K. Goel,
R/o A-4234, Kalkaji Extn.
New Delhi.

Petitioners.

By Advocate Shri B.D. Madhok, proxy for
Shri B.S. Mainee.

Versus

1. Union of India,
Secretary Ministry of Finance,
North Block,
New Delhi.

2. The Secretary,
Dept, of Expenditure,
Ministry of Finance,
North Block,
New Delhi.

3. The Secretary,
Dept of Revenue,
Ministry of Finance
North Block,
New Delhi.

4. Secretary,
Central Board of Central
Excise & Customs,
North Block,
New Delhi.

5. The Collector of Central
Excise & Customs,
Bhassali Grounds,
Meerut.

6. The Secretary,
Ministry of Health & Welfare,
Nirman Bhavan,
New Delhi.

7. The Secretary,
Dept of Personnel & Training,
Ministry of Personnel Public
Grievances & Pensions,
New Delhi.

Respondents.

✓ By Advocate Shri M.K. Gupta.

ORDER (ORAL)

Shri Justice V.S. Malimath.

After this case was heard for sometime, the learned counsel for the petitioners sought leave to withdraw this application. This application is dismissed as withdrawn.

P. J. D.

(P.T. THIRUVENGADAM)
MEMBER (A)



(V.S. MALIMATH)
CHAIRMAN

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